OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): TIS HAZARI COURTS: DELHI.

CIRCULAR

Pursuant to the approval of Ld. Principal District & Session Judge(HQs), this is to inform to all concerned that in continuation of this office circular No.22891-24000 /Library/Circular/Law books-sale/2025 | Delhi Dated 18/06/2025 & No.25210-26319 /Library/Circular/Law books-sale/2025 Delhi Dated 14/07/2025 the sale period is being extended upto 20/9/2025 for the old version books/Journals/manuals/Reporters etc., upto the year 2017 and Bare Acts on the same term and conditions. The offer for the sale is as per availability at the following rates:-

a) Indian Law Books (including reports / manuals / journals) @ Rs. 50/-.per copy/volume.

b) Bare Acts / Rules / Regulation @ Rs. 10/-per copy.

Books /Journals/manuals/Reporters etc., upto the year 2017 and Bare Acts are available at Library Branch, Tis Hazari Courts. Interested purchaser can contact Library Branch Room No. 374, 3rd Floor Main Building Tis Hazari Courts Delhi on any working day till 20/09/2025. During the offer of sale if no one appears/approaches for purchase then it will be presumed that no one is interested for the purchase of these books/Journals/manuals/Reporters and Bare Acts. However in case if demand is more then availability then the order of preference of offer will be as under, availability of stock:-

First preference will be given to Judicial officers sitting, then retired. 1.

There after preference will be given to Advocates the to Law Students the to Law 2. institutes the to staff members and then to general public.

This circular is being issued with the prior approval of Ld. Principal District & Session Judge(HQs).

(Surinder S. Rathi)

Officer In-charge/Chairperson (Library Committee),

Tis Hazari Courts, Delhi

.36019 - 37019 Library/Circular/Law books-sale/ 2025

Delhi Dated 15 - S - 255 Copy forwarded for information and necessary action to :-

1. The PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts: Delhi with request to post in Judicial Officer's Whats App group sitting as well as retired.

2. The PS to Ld. Principal District & Sessions Judge (West), Tis Hazari Courts: Delhi with request to post in Judicial Officer's Whats App group as well as retired

Sh. Surinder S. Rathi, Ld. O.I.C./Chairperson (Library Committee) Tis Hazari Courts, Room No. 310, Extension Block Tis Hazari Courts, Delhi.

4. All the Judicial Officers of Delhi District Courts posted at different Court Complex including deputation, family Courts, DLSA and also to the trainee officers at the Judicial Academy Delhi.

In charge Care Taking Branch all District Courts to paste on notice boards at appropriate place to bring to the notice of maximum people.

In charge Admn. Branch I,II and IIIrd all District Courts to post in Office Whats App group to bring to the notice of maximum people.

7. B& I Branch all District District Court Complexes to upload on layers.

Website committee to upload on official website for all District District Court Complexes. (

(Surinder S. Rathi) Officer In-charge/Chairperson (Library Committee), Tis Hazari Courts, Delhi

